

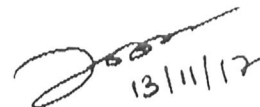
File No 36/(1)/Misc/Judicial/CESTAT/Alld 2016
Customs, Excise & Service Tax Appellate Tribunals
38, MG Marg, Old Red Building, Civil Line
Allahabad

Dated : 13/11/2017

Notice

All concerned are hereby informed that Single Member Bench cases fixed for hearing after 24/11/2017 and if the applicant wishes to pre pone their matters are requested to mention before Court No 1 of Hon'ble Member (Judicial) Ms Archana Wadhwa (touring member) or Assistant Registrar/HOO and mention slip be handed over to court master, for early disposal.

By order

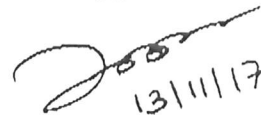


13/11/17

(Rohit Kumar Shukla)
Assistant Registrar/HOO

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/SDR/Notice Board/Website/Guard file/Office Copy



13/11/17

Assistant Registrar/HOO